

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2641
TO BE ANSWERED ON 12TH MARCH, 2018**

DW&S Facilities in Schools

†2641. **SHRI SUKHBIR SINGH JAUNAPURIA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any target has been fixed by the Government to provide drinking water and sanitation facilities in all of the Government schools in the country;
- (b) if so, the details thereof;
- (c) the number of schools in the country, State/UT-wise along with the number of schools lacking proper drinking water and sanitation facilities;
- (d) if so, the details thereof along with the funds earmarked for this scheme; and
- (e) the other steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) and (b) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 under Section 19 provides for norms and standards for a school. The appropriate Governments have the responsibility and mandate to provide school infrastructure including drinking water facility and toilets in schools as per the RTE norms. All States and UTs have been advised to comply with the provision of the RTE Act, 2009 which inter alia states that every school building should have safe and adequate drinking water facilities for all children; and separate toilets for boys and girls.

The Ministry supports States and Union Territories (UTs) for creation and augmentation of infrastructure facilities including drinking water and toilet facilities in schools across the country at elementary level through Sarva Shiksha Abhiyan (SSA) and at secondary level through Rashtriya Madhyamik Shiksha Abhiyan (RMSA). Ministry of Human Resource Development annually approves Work Plan & Budget of the States and UTs for various activities including drinking water and toilet facilities under SSA and RMSA schemes based on the gap determined by Unified District Information System for Education (UDISE) database and proposals received from States/UTs.

Under SSA, since its inception in 2001 till 31.12.2017, 2.42 lakh drinking water facilities and 10.54 lakh toilets have been sanctioned in elementary schools, out of which States/UTs have reported provision

of 2.35 lakh drinking water facility and construction of 9.95 lakh toilets. Under RMSA since inception of scheme in 2009-10, drinking water facilities in 24,546 secondary schools and 70,244 toilets in secondary schools have been sanctioned, out of which States/UTs have reported provision of drinking water facility in 17,964 schools and construction of 49,636 toilets.

(c) The State/UT-wise details of total number of schools in the country along with the number of schools lacking proper drinking water and toilets facilities are at Annexure.

(d) Under Swachh Vidyalaya initiative, 4.17 lakh toilets in 2.61 lakh Government elementary and secondary schools were constructed/made functional in one year by 15th August, 2015 in association with States, UTs, Public Sector Undertakings (PSUs) and private corporates, so as to provide separate toilets for girls and boys in all Government schools. A total amount of Rs. 1062.27 crore under SSA and Rs. 60.48 crore under RMSA was allocated during the years 2014 and 2015 to States and UTs under Swachh Vidyalaya initiative. Ministry of Finance through Swachh Bharat Kosh (SBK) has supported construction/re-construction of 25,324 toilets in schools. Under SBK, a total amount of Rs. 162.67 crore has been sanctioned for construction/re-construction of school toilets during the period from December, 2014 to May, 2016. PSUs and private corporates have contributed in construction of 1,45,102 school toilets under Swachh Vidyalaya initiative.

Further, details of approved outlay/estimate under SSA and RMSA for provision of drinking water and toilet facilities in schools during the three years are as under:

Year	(Rs. in crore)	
	SSA Approved outlay/estimate for drinking water and toilet facilities	RMSA Outlay/estimate approved by PAB for drinking water and toilet facilities
2015-16	418.29	5.60
2016-17	352.38	37.17
2017-18	212.56	6.18

(e) The SSA and RMSA supports States and UTs for drinking water and toilet facilities in Government school buildings through direct programme funding. Department of School Education and Literacy has instituted Swachh Vidyalaya Puraskar in 2016 to encourage and promote schools for excellence in water, sanitation and hygiene in schools, and generate competitiveness by adopting swachhata parameters for awards at district, state and national level. This Department has also developed and launched a Standard Operating Procedure (SOP) on sustaining water, sanitation and hygiene in schools. This Department has advised States and UTs to encourage school education authorities for promoting cleanliness and hygiene practices in schools by undertaking various activities including Swachhata Pakhwada commenced since 2016, appointment of Student Ambassador in each school etc.

This Department has allocated specific funds under SSA and RMSA schemes to support States and UTs for maintenance of Government elementary schools including toilets and for construction of toilets in secondary schools respectively, for implementing Swachhata Action Plan (SAP) during 2017-18.

The Ministry of Panchayati Raj has advised the Panchayati Raj Departments of all States in March, 2016 to include inter alia the provision for construction of toilets and drinking water systems in schools, rehabilitation/repair of existing toilets and drinking water systems in schools as per the norms and requirements, while preparing Gram Panchayat Development Plans for using Fourteenth Finance Commission Grants.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2641 TO BE ANSWERED ON 12TH MARCH 2018 ASKED BY SHRI SUKHBIR SINGH JAUNAPURIA REGARDING “DW&S FACILITIES IN SCHOOLS”

Statement showing state/UT-wise details of total number of schools in the country along with number of schools lacking drinking water and toilet facilities

S. No.	State/UT	Total number of schools	Number of Schools without drinking water facility	Number of Schools without Girl's Toilet	Number of Schools without Boy's Toilet
1	Andaman & Nicobar Islands	415	0	0	0
2	Andhra Pradesh	61528	3177	125	172
3	Arunachal Pradesh	4058	712	159	191
4	Assam	71460	8522	11839	13504
5	Bihar	84962	4270	8362	9471
6	Chandigarh	201	0	0	0
7	Chhattisgarh	54240	432	289	300
8	Dadra & Nagar Haveli	347	0	0	0
9	Daman & Diu	145	0	0	0
10	Delhi	5731	0	0	0
11	Goa	1551	0	0	0
12	Gujarat	53291	22	24	45
13	Haryana	22787	24	106	174
14	Himachal Pradesh	18208	1	5	13
15	Jammu And Kashmir	29232	2158	911	1382
16	Jharkhand	47748	1840	866	938
17	Karnataka	76074	177	1960	2657
18	Kerala	17144	52	117	280
19	Lakshadweep	45	0	0	0
20	Madhya Pradesh	152769	5529	4915	5976
21	Maharashtra	108713	417	1063	1583
22	Manipur	4978	156	54	51
23	Meghalaya	14531	5208	2314	1933
24	Mizoram	3889	248	33	57
25	Nagaland	2831	496	62	15
26	Odisha	70470	191	1238	2484
27	Puducherry	737	0	0	0
28	Punjab	28962	6	65	174
29	Rajasthan	105741	2676	846	1061
30	Sikkim	1317	50	33	34
31	Tamil Nadu	58033	19	61	109
32	Telangana	43134	351	625	1424
33	Tripura	4862	492	6	2
34	Uttar Pradesh	264983	3368	745	872
35	Uttarakhand	24061	960	760	691
36	West Bengal	96432	1520	1521	2142
	All India	1535610	43074	39104	47735

Source: NIEPA based on UDISE, 2016-17(provisional)